

UMESH PODDAR, FCA
Insolvency Professional

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Registration No: IBBI/IPA-001/IP-P01912/2019-2020/12962

ANNEXURE 2: CLAIMS OF UNSECURED FINANCIAL CREDITORS

Name of the corporate debtor: Aawrun Furnishings Man-Tra Private limited

Date of commencement of liquidation: 18.08.2023

List of Financial creditor as on 26.12.2024

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks,if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Siddhsri Commerce Private Limited		Claim filed before IRP	1,067,069.00	1,067,069.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	1,067,069.00	Provisionally admitted
2	Inter Globe Finance Limited		18.09.2023	83,14,726.00	83,14,726.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	83,14,726.00	Provisionally admitted
3	Moonlight Tradelinks Private Limited		Claim filed before IRP	1,168,894.00	1,168,894.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	1,168,894.00	Provisionally admitted
4	Devika Fin-Vest And Stocks Private Limited		Claim filed before IRP	1,034,247.00	1,034,247.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	1,034,247.00	Provisionally admitted
5	Damani Properties & Merchandies Pvt. Ltd		18.09.2023	15,20,542.00	15,20,542.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	15,20,542.00	Provisionally admitted
6	Indiabulls Consumer Finance Limited		Claim filed before IRP	4,408,485.00	4,408,485.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	4,408,485.00	Provisionally admitted
7.	Park Complex Pvt. Ltd.		29.08.2023	55,32,539.00	55,32,539.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	55,32,539.00	Provisionally admitted
8.	Tata Capital Financial Services Limited		Claim filed before IRP	3,918,254.00	3,918,254.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	3,918,254.00	Provisionally admitted
9.	IDFC FIRST BANK LIMITED		Claim filed before IRP	5,149,693.88	5,149,693.88	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	5,149,693.88	Provisionally admitted

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10.	FULLERTON INDIA CREDIT COMPANY		Claim filed before IRP	3,183,887.81	3,183,887.81	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	3,183,887.81	Provisionally admitted
11.	BCBW ARIHANT COMMODEAL LTD		Claim filed before IRP	524,198.00	524,198.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	524,198.00	Provisionally admitted
12.	India Infoline Finance Limited		Claim filed before IRP	4,826,178.55	4,826,178.55	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	4,826,178.55	Provisionally admitted
13.	ICICI BANK LIMITED (Personal Loan)		Claim filed before IRP	2,369,634.00	2,369,634.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	2,369,634.00	Provisionally admitted
14.	G. G. Resources Private Limited		13.09.2023	22,89,040.00	22,89,040.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	22,89,040.00	Provisionally admitted
15.	North star Vinimay private Limited		14.09.2023	46,75,000.00	46,75,000.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	46,75,000.00	Provisionally admitted
16.	Excelsior Trades private Limited		Claim filed before IRP	2,145,315.00	2,145,315.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	2,145,315.00	Provisionally admitted
17.	ICICI BANK LIMITED (Auto Loan)		Claim filed before IRP	1,759,332.00	1,759,332.00	Unsecured financial	NA	NA	NA	NA		NA	NA	NA	1,759,332.00	Provisionally admitted
	TOTAL		17	53887035.24	53887035.24											

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.

The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions

